

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

ORDER

Pursuant to the directions of Hon'ble High Court of Delhi as contained in letter no. **2819-2830/DHC/Gaz-IIB/G-9/2022** dated **19.05.2022**, the following Civil Judges of South District, Saket Courts are hereby deputed for administrative work during ensuing **Summer Vacation-2022, w.e.f. 13.06.2022 to 30.06.2022** as indicated herein below: -

Sl. No	Name of the Judicial Officers	Detention Period	Work assigned
1.	Ms. Nupur Gupta, ASCJ-JSCC-GJ	13.06.2022 to 15.06.2022	To propose/prepare SOP for 'Zero Waste' i.e. how bio-degradable waste generated by the Saket Court Complex as well Saket Residential Complex be converted into compost and plastic waste be converted into bio-bricks.
2.	Ms. Neha Sharma, CJ-01	13.06.2022 to 15.06.2022	Other waste management modules may also be suggested.

The Judicial Officers so detained shall be assisted by Caretaking Branch, Saket Courts Complex, New Delhi, on the dates they perform duty.


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge
South District, Saket Courts Complex
New Delhi

No. Jud.II/F.11/SV/SD/Saket/2022/ 12430-443 New Delhi, Dated: 02-06-2022

Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Officer In-charge, Pool Car Section, Saket Courts Complex.
4. The Officer In-charge, Care-Taking, Saket Courts Complex, New Delhi.
5. The Officers concerned.
6. The Branch In-charge, Caretaking Branch, Saket Courts, New Delhi.
7. The PRO/APRO of Saket Courts Complex, New Delhi
8. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
9. PS/Reader to the Principal District Judge & Sessions Judge (South), Saket.
10. Notice Board.
11. R & I Branch for uploading on **LAYERS**.


Principal District & Sessions Judge,
South District, Saket Courts Complex
New Delhi